

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 33724/2018

(Arising out of impugned final judgment and order dated 13-07-2018 in SA No. 3594/1964 passed by the High Court Of Judicature At Allahabad)

JOKHAN THROUGH LRS & ORS.

Petitioner(s)

VERSUS

RAM LAL THROUGH LRS

Respondent(s)

(FOR ADMISSION and I.R. and IA No.171806/2018-EXEMPTION FROM FILING O.T.)

Date : 04-01-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. S.P. Singh, Sr. Adv.
 Mr. S.D. Tiwari, Adv.
 Mr. Mrinal Gopal Elker, AOR
 Mr. Manoj Kr. Mishra, Adv.

For Respondent(s) Mr. Girdhar Upadhyay, Adv.
 Mr. Ashwani Kumar Upadhyay, Adv.
 Mr. J.P. Tripathi, Adv.
 Mr. Krishna Kant Shukla, Adv.
 Mr. Braham Singh, Adv.
 Mr. R. D. Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing Official Translation
is allowed.

Issue notice. Status quo shall be maintained in the
meantime.

(GEETA AHUJA)
COURT MASTER (SH)

(KAILASH CHANDER)
ASSISTANT REGISTRAR